

# NEWSLEX INSTANT

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## Amendment in the Professional Tax

Maharashtra Government has amended the Professional Tax Act 1975. As per the latest amendment, separate slab rate has been prescribed for men and women employees. Minimum salary exemption limit for men has been increased to Rs 7,500/- from Rs 5,000/-. Further, women employees drawing gross salary up to Rs. 10,000/- per month will not have to pay professional tax. This change is w.e.f from April 1, 2015.

## Foreword

This amendment is beneficial for women employees as it has eased the burden of tax on women employees.

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